

ITEM NO.102

COURT NO.11

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3880 OF 2003

RAJASTHAN R.S.S. &amp; GINNING MILLS FED.LTD

Appellant (s)

VERSUS

DY. COMMNR. OF INCOME TAX, JAIPUR

Respondent(s)

(With office report)

Date: 27/03/2014 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Puneet Jain, Adv.  
for Ms. Pratibha Jain, Adv. (N.P.)

For Respondent(s) Mr. H.Raghavendra Rao, Adv.  
for Mrs. Anil Katiyar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard Mr. Puneet Jain, learned counsel appearing for the appellant and Mr. H. Raghavendra Rao, learned counsel appearing for the respondent at length.

Arguments concluded.  
Judgment reserved.

| (Jayant Kumar Arora)  
| Sr. P.A.

| | (Usha Sharma)  
| | Court Master

List of books :-

1. (1976) 4 SCC 92
2. (1971) 1 SCC 4 (para 6)
3. (1971) 3 SCC 543 (para 3)
4. (1987) 3 SCC 516